

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/740/2020 IN CA/383/2020  
NAME OF PETITIONER : Propel Holdings LLP  
NAME OF RESPONDENT : Roc, Chennai  
SECTION : Rule 11 Of NCLT Rules 2016

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SECTION : Sec 252 Of CA 2013

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**ORDER**

The Applicant is represented by Mr. K.M. Anand, Advocate through video conferencing platform.

List this matter on **08.09.2021** for hearing.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)